

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:3253  
ANSWERED ON:30.08.2013  
EXPERT COMMITTEE ON PANCHAYATI RAJ  
Sugavanam Shri E.G.

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether the Expert Committee on Panchayati Raj has submitted its report to the Government;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Government to improve efficiency in the delivery of public goods and services and to implement the recommendations of the Expert Committee?

**Answer**

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a): Yes, Madam.

(b): The Expert Committee on Panchayati Raj has made recommendations relating to the Central Ministries mainly regarding revision of guidelines of the Centrally Sponsored Schemes for providing appropriate roles and responsibilities to Panchayati Raj Institutions therein. It has also made recommendations for the State Governments mainly regarding devolution of powers i.e. funds, functions and functionaries (3Fs) to the Panchayati Raj Institutions, social audit and holding of regular Gram Sabha meetings etc.

(c): The report of the Expert Committee has been shared and discussed with Central Ministries and State Governments.